

OFFICE OF THE DISTRICT & SESSIONS JUDGE
SOUTH TRIPURA DISTRICT :: BELONIA

No.F.37(1)-DJ/S/BLN/CIS.PH-II/2021/ 611-23

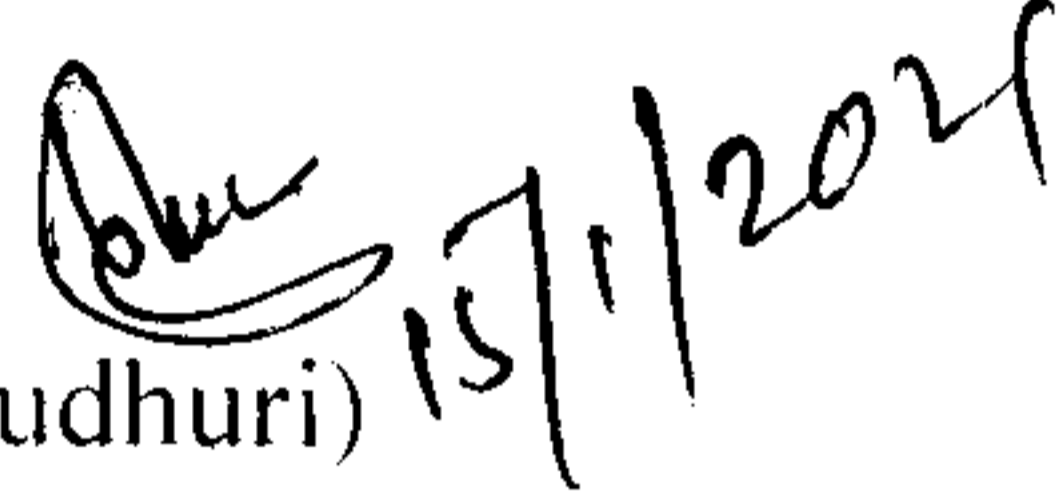
Dated. Belonia
The 15th January, 2021

:NOTIFICATION:

In pursuance of the email dated 12-01-2021 as received from the Hon'ble the High Court of Tripura, Agartala, this is to inform all concerned that email-id under gov domain is being used by the Office of the Tripura State Legal Service Authority, Agartala (TSLSA) is as follows :

tlsa-tr@tripura.gov.in

Henceforth, all the official correspondence for which electronic transmission is required to O/o the TSLSA, Agartala is to be made in the above mentioned email-id.


(U. Choudhuri) 15/1/2021
District & Sessions Judge,
South Tripura District, Belonia

Copy to for information.

1. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), South Tripura District, Belonia;
2. The Civil Judge (Sr. Div) & Asst. Sessions Judge, South Tripura District, Belonia,
3. The Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Div), Sabroom, South Tripura District,
4. The Civil Judge (Jr. Div)-cum-Judicial Magistrate 1st Class; Belonia / Sabroom, South Tripura District,
5. The Judicial Magistrate 1st Class-cum-Civil Judge(Jr. Div), Belonia, South Tripura District,
6. The System Officer, O/o the District & Sessions Judge, South Tripura District, Belonia is asked to upload the same in the official website,
7. The Establishment Section / Account Section/ Judicial Section / Nazarat Section/ Leave Section (Estt) of this establishment.
8. The Head Clerk (Sessions), Court of the District & Sessions Judge, South Tripura District, Belonia


District & Sessions Judge,
South Tripura District, Belonia